

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
STARRED QUESTION NO.47 (7th Position)
TO BE ANSWERED ON 13.12.2018

Swachh Bharat Mission

**†*47. SHRI CHANDRA PRAKASH JOSHI:
SHRI BIDYUT BARAN MAHATO:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number of toilets constructed under the Swachh Bharat Mission (SBM), State/UT-wise;
- (b) the number of Gram Panchayats, Blocks and Districts, which have become free from open defecation during the last three years and the current financial year, State/UT-wise;
- (c) the number and names of the States which are likely to be free from open defecation by the end of March, 2019; and
- (d) the details of factors responsible for the said States becoming free from open defecation in such a short period of time?

**ANSWER
MINISTER FOR DRINKING WATER AND SANITATION
(SUSHREE UMA BHARATI)**

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.47 due for reply on 13.12.2018.

(a) State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] from 2.10.2014 to 7.12.2018 is given at **Annexure-1**.

(b) State/UT-wise number of Gram Panchayats, Blocks and Districts, which have been declared Open Defecation Free (ODF) during the last three years and the current financial year is at **Annexure-2**.

(c) Rural areas of 25 States/UTs namely A & N Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh (except some Left Wing Extremist affected Gram Panchayats), D & N Haveli, Daman & Diu, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have already been declared Open Defecation Free (ODF). Rural areas of remaining 10 States namely Assam, Bihar, Goa, Jharkhand, Karnataka, Odisha, Telangana, Tripura, Uttar Pradesh and West Bengal are likely to become Open Defecation Free (ODF) by the end of March, 2019.

(d) One of the key factors in the success for SBM has been the political will and support at the highest level both at the State and Central levels. It has injected a sense of urgency in the entire administrative system at the Centre, state and district levels. The SBM has become a Jan Andolan, with the people making the program their own. The significant IEC and Behaviour Change communication under the program has led to construction of toilets and also ensured regular usage for sustainability. Further, sufficient 'public finance' has been provided as the incentive money for this programme for BPL and eligible APL households. Very close monitoring and evaluation has been used for guiding the programme. Also, partnerships have played a crucial role as SBM has built several strategic partnerships to mainstream sanitation in all sectors. All Ministries of the Government of India are working tirelessly to improve sanitation in their respective spheres of influence like schools, hospitals, anganwadis, highways, markets, and railways.

**Statement referred in part (a) of the reply to Lok Sabha Starred Question
No.47 due for reply on 13-12-2018**

**State/UT-wise Individual household latrines(IHHLs) constructed during under
SBM(G) from 2.10.2014 to 7.12.2018**

S.N.	State/UT	IHHLs constructed from 2.10.2014 to 7.12.2018
1	A & N ISLANDS	18535
2	ANDHRA PRADESH	3807367
3	ARUNACHAL PRADESH	114767
4	ASSAM	3148851
5	BIHAR	9141856
6	CHHATTISGARH	3307460
7	D & N HAVELI	18758
8	DAMAN & DIU	1600
9	GOA	28637
10	GUJARAT	3175860
11	HARYANA	633610
12	HIMACHAL PRADESH	172734
13	JAMMU & KASHMIR	1077020
14	JHARKHAND	3344327
15	KARNATAKA	4190924
16	KERALA	226602
17	MADHYA PRADESH	6288078
18	MAHARASHTRA	5531486
19	MANIPUR	242797
20	MEGHALAYA	209357
21	MIZORAM	33988
22	NAGALAND	130781
23	ODISHA	4982065
24	PUDUCHERRY	28002
25	PUNJAB	297841
26	RAJASTHAN	7642967
27	SIKKIM	4514
28	TAMIL NADU	4717271
29	TELANGANA	2790819
30	TRIPURA	272731
31	UTTAR PRADESH	17073682
32	UTTARAKHAND	478466
33	WEST BENGAL	5987343
	GRAND TOTAL	8,91,21,096

**Statement referred in part (b) of the reply to Lok Sabha Starred Question
No.47 due for reply on 13-12-2018**

**State/UT-wise the number of Gram Panchayats, Blocks and Districts declared
Open Defecation Free (ODF) during the last three years and the current year**

S.N.	State/UT	ODF declared Gram Panchayats	ODF declared Blocks	ODF declared districts
1	A & N Islands	65	7	3
2	Andhra Pradesh	12850	661	13
3	Arunachal Pradesh	1777	109	20
4	Assam	2264	190	24
5	Bihar	3163	134	5
6	Chandigarh	12	1	1
7	Chhattisgarh	10775	146	27
8	D & N Haveli	20	1	1
9	Daman & Diu	15	2	2
10	Goa	9	0	0
11	Gujarat	14057	247	33
12	Haryana	6205	140	22
13	Himachal Pradesh	3231	77	12
14	Jammu & Kashmir	4171	316	22
15	Jharkhand	4396	263	21
16	Karnataka	6017	176	26
17	Kerala	940	152	14
18	Lakshadweep	9	9	1
19	Madhya Pradesh	22839	313	51
20	Maharashtra	27667	350	34
21	Manipur	2245	44	16
22	Meghalaya	5965	39	11
23	Mizoram	690	26	8
24	Nagaland	1451	74	11
25	Odisha	1615	47	2
26	Puducherry	98	3	2
27	Punjab	12971	147	22
28	Rajasthan	9892	295	33
29	Sikkim	176	32	4
30	Tamil Nadu	12524	385	31
31	Telangana	5738	210	14
32	Tripura	668	24	0
33	Uttar Pradesh	58072	596	33
34	Uttarakhand	7542	95	13
35	West Bengal	2857	281	14
	Total	242986	5592	546

